GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:779 ANSWERED ON:27.11.2012 COMPLAINTS AGAINST POLICE PERSONNEL Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of complaints against personnel of police forces have been constantly rising for the last few years in the country;

(b) if so, the number and details of such complaints received during each of the last three years and the current year, State-wise;

(c) whether the Government has assessed the need for comprehensive reforms in the functioning of police forces in view of the rising number of such complaints; and

(d) if so, the details and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A total of 14975, 10470 and 11171 cases of complaints against police personnel were reported in the country during 2009, 2010 & 2011 respectively, thereby showing a mixed trend. A State/ UT wise list of complaints against police personnel during 2009 to 2011 is at Annexure.

However, 'police' being a State Subject in the Seventh Schedule to the Constitution of India, it is primarily the State Governments who have to implement the various police reforms measures. The Government of India has been making consistent efforts to persuade the States, from time to time, to bring the requisite reforms in the police administration to meet the expectations of the people.